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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 28-A/2016 & TP No. 28-B/2016 with TP No. 28/397-398/NCLT/AHM/2016 (New) CA 206/2012 & CA No. 146/2013 with CP No. 50/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Karuvalil Joji Philip & Ors.

V/s.

Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Aldtyn Bihani with Any K. Touveeli

Ashocite

Pelitiener

ORDER

Learned Advocate Mr. Aditya Bihani present for Petitioner. None present for Respondent.

Petitioner to inform whether any SLP is filed against the judgment of the Hon'ble High Court of Madhya Pradesh in CA No.1/2013 dated 24.03.2015

List the matter on 18.12.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.